NATIONAL COMPANY LAW TRIBUNAL **DIVISIONAL BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 22/03/2017 AT 10.30 AM

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL SHRI CH. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

NAME OF THE PETITIONER(S)

NAME OF THE RESPONDENT(S) others

UNDER SECTION

S.No. NAME (IN CAPITAL)

: TCP/152/2016

: M/s Mather Projects Private Limited & another

: M/s Fancy Resorts & Convention Centre Pvt. Ltd. & 2

: 397/398

SIGNATURE

REPRESENTATION BY WHOM

SANDEEP KUMAR

(For) HARI SHANKIAR MANE AIRI VISHNU

Respondents 1 to 3

2. M. JOWDERRAJAN

M. R. R. ARVW MATARAGON.

ORDER

Shri N R R Arun Natarajam, counsel for petitioners present. Shri Sandeep Kumar, counsel for R1 to R3 present. Counsel for respondents reported that settlement talks are going on between the parties. Counsel for petitioner reported that he has no information regarding the settlement and sought time to get instructions from his client. Both the parties are directed to report regarding the status of the settlement talks. If there is no chance of settlement, both the counsels are directed to submit final arguments by the next date of hearing. Put up on <u>06.04.2017 at 10.30 A.M.</u>

(Ch. Md. Sharief Tariq) Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)